

Central Administrative Tribunal  
Principal Bench: New Delhi

W

O.A. 547/95

New Delhi this the 19th day of August 1997

Hon'ble Shri S.R.Adige, Member (A)

Hon'ble Dr.A.Vedavalli, Member (J)

Shri M.K.Sengupta,  
S/o late Shri Subodh Chandra Sengupta,  
R/o Qr. No. 521. Sector III,  
R.K. Puram,  
New Delhi- 110022.

(By Advocate: Ms K.Iyer) .....Applicant

Versus

1. Union of India through  
the Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhawan,  
New Delhi.
2. Director General,  
All India Radio,  
Akashvani Bhawan,  
1st Floor, Parliament Street,  
New Delhi- 110001.
3. Chief Engineer (Civil) Level I,  
Civil Construction Wing,  
All India Radio, PTI Building  
2nd Floor,  
4, Parliament Street,  
New Delhi- 110001.

(By Advocate: None) ....Respondents

ORDER (Oral)

By Hon'ble Shri S.R.Adige, Member (A)

Ms Iyer states that the applicant has unfortunately passed away and none of the legal heirs have got in touch with her to seek impleadment in the O.A. Under the circumstances the O.A. is dismissed, as having abated, ~~infatigable~~.

A.Vedavalli

(Dr.A.Vedavalli)  
Member (J)

S.R.Adige  
(S.R.Adige)  
Member (A)

cc.